C.A. No. 15/(MAH)/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.09.2017

NAME OF THE PARTIES:

Shri. Rajiv Garg

V/s.

M/s. Siti Cable Network Ltd.

SECTION OF THE COMPANIES ACT: 58, 59 of the Companies Act, 2013

S. No.

NAME

DESIGNATION

SIGNATURE

ORDER CA 15/58,59/NCLT/MB/MAH/2016

At request of the parties, list this matter on 10.11.2017

-\Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)